Introduction of Crop Insurance Scheme

- 1915. SHRI C. RAMACHANDRAIAH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Crop Insurance Scheme has been introduced in the entire country;
- (b) if not, the States where it has not been introduced at all and the States where it has been introduced partially and difficulties being experienced in its introduction; and
 - (c) when it is expected to be introduced throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes Sir. National Agricultural Insurance Scheme (NAIS) has been introduced in the country, after replacing the earstwhile Comprehensive Crop Insurance Scheme (CCIS), with effect from Rabi 1999-2000 season.

(b) and (c) The scheme is optional and available to all the States/Union Territories. The States/UTs may opt in favour of the scheme whenever they require. At present, NAIS is implemented by 18 States/UTs. They are:

1. Andhra Pradesh 2. Assam 3. Bihar 4. Goa 5. Gujarat 6. Himachal Pradesh 7. Karnataka 8. Kerala 9. Madhya Pradesh 10. Maharashtra 11. Mcghalaya 12. Orissa 13. Sikkim 14. Tamil Nadu 15. Uttar Pradesh 16. West Bengal 18. Pondiehcrry 17. Andaman & Nicobar Islands

The remaining States/UTs have not opted for the scheme so far. Some States/UTs have expressed their reservations regarding sharing of risk between Central and State Governments; contribution to the Corpus Fund; phasing out of premia-subsidy to small and marginal farmers; financial support for undertaking crop cutting experiments etc.